- (c) whether there is any proposal under Government's consideration to enquire into the cases in which forged certificates of educational qualifications and date of birth have been produced by the sailors at the time of their recruitment in the Navy; and
- (d) what action Government take against the offenders in cases in which the offence is detected after their retirement from the Navy/Air Force and the Army?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (d) The information is being collected and will be laid on the Table of the House.

# Recommendation of the Administrative Reforms Commission regarding heads of technical departments

\*640. SHRI C. P. MAJHI:

SHRI BHAIRAB CHANDRA MAHANTI:

SHRI GUNANAND THAKUR: SHRIMATI SARASWATI PRADHAN:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government have accepted the recommendation of the Administrative Reforms Commission to the effect that all technical departments should be manned and headed by technical personnel only;
- (b) to what extent the Central Government have implemented the recommendation; and
- (c) whether Government are comtemplating a time-bound programme for implementing the recommendation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL); (a) to (c) A statement is laid on the Table of the House.

#### Statement

- (a) The Administrative Reforms Commission did not make any specific recommendation to the effect that all technical departments should be manned and headed by technical personnel only. However, recommendation No. 2(1) and 6(1) of A.R.C. Report on Public Administration read as follows:—
  - "2(1) All posts in a functional area whether in the field or at head-quarters or in the Secretariat should be staffed by members of the corresponding functional services or by functional officers not encadred in a service."
  - "6(1) Senior Management posts in functional areas should be filled by members of the respective functional services."
- (b) Government decision on the above recommendations No. 2(i) is as under:

"The posts requiring specialised qualifications, training and experience (which have been termed 'functional' by the ARC) are already being filled by the officers possessing such attributes. Invariably such officers are found in the corresponding service. The basic principle behind this recommendation is, thus, already in operation. It will, however, be a retrograde step to extend the principle to top posts which are largely managerial in nature. The posts should be open to all. The ARC recommendation except in its application to top posts is therefore accepted and may be treated as implemented."

Government decision on recommendation No. 6(i) is as under:—

"The senior management posts in organisations outside the Secretariat are already being filled by the officers of the respective services. Therefore, in actual practice, the essence of the A.R.C's recommendation is already being followed. But there does not seem to be any need

to make a formal rule in this regard as suggested by the A.R.C. On the other hand for manning senior management posts in any service the emphasis should be more on organisational ability, leadership qualities and managerial capabilities rather than on the specialised knowledge of a particular discipline, the A.R.C's recommendation, was, therefore not accepted."

(c) In view of (b), does not arise.

### Commission to go into the Service Conditions of the Scheduled Castes and Scheduled Tribes

\*641. SHRI KHURSHED ALAM KHAN:

SHRI DEORAO PATIL: SHRI BAPURAOJI MAROT-RAOJI DESHMUKH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are considering any proposal to appoint a Commission to go into the service conditions of the Scheduled Castes and Scheduled Tribes; and
- (b) if so, what are the details there. of?

THE M!NISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) No, Sir.

(b) Does not arise.

# Civilian teachers in the Defence Ministry

\*642. SHRI S. W. DHABE:

SHRIMATI KUMUDBEN MANISHANKAR JOSHI:

SHRI KRISHNA NAND JOSHI:

SHRI VINAYKUMAR RAMLAL PARASHAR:

SHRI SANTOSH KUMAR SAHU:

Will the Minister of DEFENCE be pleased to state:

(a) the number of civilian school teachers in service in the Ministry of Defence;

- (b) the number among them of those who are permanent and entitled to pension and other benefits; and
- (c) what steps Government are taking to improve their service conditions?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM); (a) and (b) The information is not readily available; it is being collected and will be placed on the Table of the House.

(c) In the Navy and in the Air Force some civilian school teachers are employed as members of a cadre. In the Army, civilian teachers are held against combatant posts but if and when they become surplus, attempts are made to absorb them in the clerical cadre subject to eligibility of the candidates and availability of vacancies. In the Navy some of the civilian teachers enjoy a higher pay scale applicable to trained graduate teachers of the Kendriya Vidyalas.

# Shipping service to Caribbean countries

\*643. SHRI JAGAN NATH BHARDWAJ:

SHRIMATI MARGARET ALVA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether there is any direct shipping service between India and the Caribbean countries;
- (b) if not, in what manner Indian goods are exported to the Caribbean countries; and
- (c) whether there is any proposal under Government's consideration to introduce a direct shipping service to these countries?